

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 11th November, 2024

NO. HC.VII-11/2024/ 10996 /A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following **Judicial Officers** to conduct various ECT Training Programmes for the State of **Arunachal Pradesh:**

| Date | Resource Persons | Code of the Programme | Place of Training | |
|------------|--|--|--------------------------------|-----------------|
| 16.11.2024 | Shri John Tech, JFMC-cum-Civil Judge, Koloriang | ECT_8_2024 | Papum Pare | |
| 17.11.2024 | | ECT_9_2024 | | |
| 30.01.2025 | | ECT_13_2024 | Judicial Academy, Assam | |
| 01.02.2025 | | ECT_16_2024 | | |
| 02.02.2025 | | ECT_7_2024 | Tezu | |
| 15.02.2025 | | ECT_12_2024 | | |
| 16.02.2025 | | ECT_7_2024 | Papum Pare | |
| 30.11.2024 | | ECT_12_2024 | | |
| 30.11.2024 | | Smti. Tenzin Metho, CJM-cum-Civil Judge, Pasighat | ECT_8_2024 | Pasighat |
| 01.12.2024 | | | ECT_9_2024 | |
| 07.12.2024 | ECT_8_2024 | | Tezu | |
| 08.12.2024 | ECT_9_2024 | | | |
| 18.01.2024 | ECT_7_2024 | | Pasighat | |
| 19.01.2024 | ECT_12_2024 | | | |
| 24.01.2024 | ECT_13_2024 | | Judicial Academy, Assam | |
| | ECT_16_2024 | | | |

By Order,
Sd/- **S.Dhar**
REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/10997/A, Dated: 11.11.2024
Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Accountant General (A&E), Assam, Arunachal Pradesh, for information and necessary action.
[The Judicial Officers/Resource Persons are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]
4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.
(He is requested to inform the concerned officers about this notification).
7. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).
8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)

11-11-2024